

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL No. 58 of 2017 &
IA NO. 162 OF 2017**

Dated: 23rd February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s Monnet Ispat & Energy Ltd. ...Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Anshu Mahajan
Mr. Karan Arora a/w
Mr. D.K.Singh (Rep.)

ORDER

Issue notice to the Respondents returnable on 02.03.2017. Dasti, in addition, is permitted.

List the matter on **02.03.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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